

# PATNA HIGH COURT

## NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 65% quota for the year 2020-21.

This is for information that the Court have been pleased to ask for list of contested judgments (Civil & Criminal) delivered during the period from 2016 to 2020 from all the officers of Civil Judge (Senior Division) cadre who are completing 3 years of qualifying service by 31.03.2021, except those who have since retired, for consideration of their cases for promotion to the cadre of District Judge (Entry Level), against 65% quota for the year 2020-21. The names of such officers are as under:-

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Prabhu Nath Prasad Presiding Officer, Labour Court, Bhagalpur
2.	Sri Anil Kumar Sub Judge-cum-C.J.M., Ara
3.	Sri Subhash Chand Dwivedi Sub Judge-cum-A.C.J.M., Kishanganj
4.	Sri Rakesh Kumar II Sub Judge-cum-C.J.M., Buxar
5.	Sri Prem Chandra Verma Sub Judge-cum-C.J.M., Hajipur
6.	Sri Chandra Mani Kumar Sub Judge-cum-C.J.M., Gopalganj
7.	Sri Ashutosh Khetan Sub Judge-cum-A.C.J.M., Patna
8.	Sri Shree Prakash Sub Judge-cum-C.J.M., Bettiah
9.	Sri Bijay Kishor Singh Sub Judge-cum-C.J.M., Patna
10.	Sri Sudhir Kumar Sinha Sub Judge-cum-C.J.M., Motihari
11.	Sri Manoj Kumar Srivastava, Sub Judge-cum-C.J.M., Jamui
12.	Sri Ram Sujan Pandey Sub Judge I-cum-A.C.J.M., Sheohar
13.	Sri Jeetendra Kumar I Sub Judge-I-cum-A.C.J.M., Kishanganj
14.	Sri Prabal Dutta Sub Judge-Cum-A.C.J.M., Bhagalpur

15.	Sri Sanjeev Kumar II Sub Judge-cum-A.C.J.M., Araria
16.	Ms. Rumpa Kumari Sub Judge-Cum-A.C.J.M., Bhagalpur
17.	Ms Rashmi Prasad Sub Judge-cum-A.C.J.M., Bhabhua
18.	Sri Shukun Kumar Manjhi Sub Judge-Cum-A.C.J.M., Gopalganj
19.	Sri Ranjeet Kumar Sub Judge-Cum-A.C.J.M., Samastipur
20.	Sri Nishant Kumar Priyadarshi Sub Judge-cum-A.C.J.M., Siwan
21.	Sri Ashok Kumar II Sub Judge-cum-A.C.J.M., Madhepura
22.	Ms Saroj Kirti Sub Judge-I-cum-A.C.J.M., Saharsa
23.	Sri Randhir Kumar Sub Judge-I-cum-A.C.J.M., Chapra
24.	Ms. Gayatri Kumari Sub Judge-Cum-A.C.J.M., Gaya
25.	Sri Amit Kumar Sub Judge-Cum-A.C.J.M., Gopalganj
26.	Sri Shaktidhar Bharti Sub Judge-cum-A.C.J.M., Hajipur
27.	Sri Sukul Ram Sub Judge-cum-A.C.J.M., Patna
28.	Sri Deepak Kumar III Sub Judge-cum-A.C.J.M., Darbhanga
29.	Sri Kumar Kaushal Kishore Sub Judge-cum-A.C.J.M., Biharshairf
30.	Sri Sushant Ranjan Sub Judge-cum-A.C.J.M., Motihari
31.	Sri Manoj Kumar V Sub Judge-cum-A.C.J.M., Bikramganj
32.	Sri Dev Priya Kumar Sub Judge-cum-A.C.J.M., Belsand
33.	Sri Om Shankar Sub Judge-I-cum-A.C.J.M., Khagaria
34.	Sri Ambika Prasad Choudhary Sub Judge-cum-A.C.J.M., Gopalganj
35.	Sri Jeetendra Kumar II Sub Judge-cum-A.C.J.M., Siwan
36.	Sri Rakesh Kumar Rajak Sub Judge I-cum-A.C.J.M., Jehanabad
37.	Sri Shashi Bhushan Kumar Sub Judge-Cum-A.C.J.M., Jamui
38.	Sri Pradeep Kumar Choudhary Sub Judge-cum-A.C.J.M., Supaul

39.	Sri Ravi Shankar Sub Judge-Cum-A.C.J.M., Samastipur
40.	Sri Anand Abhishek Sub Judge I-cum-A.C.J.M., Dalsingsarai
41.	Sri Ranjit Prasad Sub Judge-cum-A.C.J.M., Biraul
42.	Sri Ajay Kumar II Sub Judge-I-cum-A.C.J.M., Ara
43.	Sri Anjani Kumar Gond Sub Judge-cum-A.C.J.M., Rosera
44.	Ms. Indrani Kisku Sub Judge-cum-A.C.J.M., Gopalganj
45.	Sri Mukesh Kumar II Sub Judge-cum-A.C.J.M., Ara
46.	Sri Satish Chandra Sub Judge-I-cum-A.C.J.M., Muzaffarpur (West)
47.	Sri Deepak Singh Verma Sub Judge-cum-A.C.J.M., Kahalgaon
48.	Sri Rajeev Kumar Mishra Sub Judge-Cum-A.C.J.M., Bhagalpur
49.	Sri Sunil Dutt Sub Judge-cum-A.C.J.M., Bikramganj
50.	Sri Rameshwar Mishra Sub Judge-cum-A.C.J.M., Hajipur

The aforementioned officers are directed to send their list of **contested judgments within a fortnight** through the District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of contested judgment only. They are further directed that they must keep the judgments in readiness so that they may be in a position to send them on short notice.

By order of the Court,



**Registrar (Appointment)**

**Patna High Court, Patna.**

**Date : 16.11.2021**

PROFORMA

**List of Contested Judgments (Civil & Criminal) delivered during the period from 2016 to 2020 in respect of consideration for promotion to the cadre of District Judge (Entry Level) against 65% quota for the year 2020-21.**

Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the Officer, designation and present place of posting	

**Nature of cases : Civil (Contested)**

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

**Nature of cases : Criminal (Contested)**

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

*Signature of the Officer:*

*Date :*